

LOK SABHA
UNSTARRED QUESTION NO. 1263
TO BE ANSWERED ON 14.12.2022

RTUF SCHEME

1263. SHRI RAMESH CHANDER KAUSHIK:
SHRIMATI NAVNEET RAVI RANA:
SHRI RAM KRIPAL YADAV:
MS. LOCKET CHATTERJEE:
SHRI SUNIL KUMAR PINTU:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details of the number of companies of various sectors in Maharashtra, Bihar, West Bengal and Haryana to whom subsidy was provided under the RTUF scheme along with the year-wise amount of subsidy provided thereon;
- (b) the objectives of the said scheme and targets achieved in various sectors;
- (c) the details of the allocation of funds made in this regard, year-wise;
- (d) whether a number of companies have returned the money granted under the scheme;
- (e) if so, the details thereof along with the reasons therefor;
- (f) whether the Government proposes to reallocate the funds returned by the said companies to Technical Textile; and
- (g) if so, the time by which this allocation is likely to be done?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

- (a):** Year-wise details of subsidy accounts of companies benefitted under Restructured Technology Upgradation Fund Scheme (RTUFS) in Maharashtra, Bihar, West Bengal and Haryana; and subsidy provided to such accounts are given in Annexure-I.
- (b):** The objective of RTUFS was to leverage investments in technology upgradation in the Textiles and Jute Industry, with a special emphasis on balanced development across the value chain. A total subsidy support of Rs.3276 .53 crore has been provided under RTUFS for various textile sectors.
- (c):** Year-wise allocation of budget under TUFs including RTUFS is given in Annexure-II.
- (d) & (e):** Excess subsidy released in 8 cases under RTUFS along with penal interest amounting to Rs.1.72 crore has been recovered. Recovery of subsidy was due to reasons such as calculation mistakes by banks, removal of ineligible expenditures etc.
- (f) & (g):** RTUFS was in operation from 28.04.2011 upto 31.03.2013, for pre-authorization of subsidy under the scheme. No such proposal to reallocate recovered funds to other segments is under consideration.

Annexure-I**Year-wise details of subsidy accounts of companies benefitted under RTUFS in Maharashtra, Bihar, West Bengal & Haryana and details of subsidy provided**

(In Rs. Crore)

	Maharashtra		Bihar		West Bengal			Haryana
	No of accounts of companies	Amount	No of accounts of companies	Amount	No of accounts of companies	Amount	No of accounts of companies	Amount
2012-13	206	79.29	1	0.09	36	11.15	93	14.75
2013-14	173	71.36	1	0.02	28	15.51	56	17.91
2014-15	174	71.08	1	0.02	25	8.08	45	8.12
2015-16	163	49.6	1	0.02	24	6.8	43	6.4
2016-17	154	64.69	1	0.02	19	7.01	37	7.62
2017-18	121	40.71	1	0.02	15	6.47	29	2.1
2018-19	89	11.21	1	0	7	2.4	15	0.59
Grand Total		387.94		0.2		57.42		57.48

Annexure II**Year-wise allocation of budget under TUFs including RTUFS**

(In Rs. crore)

Financial Year	Allocation (Budget Estimates)
2011-12	3100.00
2012-13	2914.00
2013-14	2400.00
2014-15	2300.00
2015-16	1520.00
2016-17	1480.00
2017-18	2013.00
2018-19	2300.00
2019-20	700.00
2020-21	761.90
2021-22	700.00
2022-23	650.00
